

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 14<sup>TH</sup> day of **NOVEMBER, 2018.**

**ORIGINAL APPLICATION NO. 1174 OF 2017**

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).**  
**HON'BLE MR MOHD JAMSHED, MEMBER (A)**

1. Sri Yadya Narayan, aged about 44 years, S/o Jai Ram, R/o- Village & Post – Kalna Dubey, District - Mirzapur.

.....Applicant.

**VERSUS**

1. Union of India through Secretary Ministry of Communication Dak Bhawan, Sanshad Marg, New Delhi.  
2. Post Master General Mirzapur.  
3. Superintendent of Post Offices Mirzapur, Division Mirzapur.  
4. Inspector of Post Office, Sub Division Mirzapur

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : None

**O R D E R**

**(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)**

List revised.

2. None present for the applicant.

3. On the last listed dates also i.e., 23.04.2018 and 01.08.2018, no one was present on behalf of the applicant.

4. It seems that the applicant has lost interest in pursuing this OA.

5. Accordingly, the OA is dismissed in default and for non-prosecution.

**(MOHD JAMSHED)  
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)  
MEMBER-J**

Arun..